

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/189(KB)2021
IA(COMPANIES.ACT)/54(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SOUMENDRA LAL MITRA VS ENGINEERS VERTICAL SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Shruti Singhania, PCS : For Petitioner
Ms. Sonam Agarwal, PCS

Mr. Anjan Kumar Roy, PCS : For R2-R4
Mr. Sandip Paul, PCS

ORDER

1. Ld. Authorized Representative for the parties present.
2. Ld. Authorized Representative for the parties state that the matter has been settled between the parties.
3. In view of this, this petition is **disposed of** as settled.
4. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**